

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 30.10.2018 (Tuesday)
Court of Chairperson

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 668 of 2018	V. Venkata Siva Kumar Vs. R. Subramaniakumar & Ors.	V. Venkata Siva Kumar	
2.	Comp. App. (AT) (Ins) No. 669 of 2018	V. Venkata Siva Kumar Vs. M. Gagan Bothra & Ors.	V. Venkata Siva Kumar	

*Admission
30/10/18*

By Order

Joint Registrar

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